

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 3486
TO BE ANSWERED ON 08.08.2022

Moral Education

†3486. SHRIMATI SHARDABEN ANILBHAI PATEL:
SHRI MITESH RAMESHBHAI PATEL (BAKABHAI):
SHRI JAGANNATH SARKAR:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that there is no defined course of Moral Education in Primary schools;
- (b) if so, the details thereof and the reasons therefor; and
- (c) whether there is any comprehensive plan to include such subjects also in higher education and if so, the details thereof ?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) to (c): The National Curriculum Framework (NCF), 2005, developed by the National Council of Educational Research and Training (NCERT), which sets the guidelines and direction for the development of syllabi and textbooks at all the school stages, emphasizes on ethical development, inculcating the values, attitudes and skills such as human rights, justice, tolerance, co-operation, social responsibility, non-violence and respect for cultural diversity, etc. required for living in harmony with oneself and with others. The NCERT textbooks, developed on the basis of NCF, 2005, prescribe and integrate themes and examples related to moral conduct across the subject areas and across the various stages of school education in the syllabi and textbooks for classes I-XII. University Grants Commission (UGC) has launched a policy framework- “Mulya Pravah – Guidelines for Inculcation of Human values and Professional Ethics in Higher Educational Institutions”. It emphasizes that stakeholders of an institution, be they faculty, students, administrators or others, should be guided by the core values like integrity, dedication, trusteeship, sustainability, inclusiveness, commitment, respectfulness, harmony and

belongingness. Further, the National Education Policy (NEP), 2020 also provides for ethical reasoning, traditional Indian values and all basic human and Constitutional values such as *seva*, *ahimsa*, *swachchhata*, *satya*, *nishkam karma*, *shanti*, sacrifice, tolerance, diversity, pluralism, righteous conduct, gender sensitivity, respect for elders, respect for all people and their inherent capabilities regardless of background, etc. Moreover, education being a subject in the Concurrent list of the Constitution and majority of schools are under the jurisdiction of State/Union Territory (UT) Governments, it is for the respective State/ UT Government to take appropriate action to impart the moral education on the students of their schools.
